

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) During the previous financial year, ₹ 3,52,899 crore was collected from advance tax. In the current financial year ₹ 3,91,529 crore (provisional) has been collected from advance tax upto 16.03.2017.

(b) Yes Sir, the advance tax received post demonetisation has increased. As on 08.11.2016, ₹ 1,60,633 crore (provisional) was collected from advance tax. Advance tax collection has since increased to ₹ 3,91,529 crore (provisional) upto 16.03.2017.

(c) In the previous financial year, an amount of ₹ 7,42,012 crore was collected from direct taxes after refunds. In the current financial year, ₹ 7,65,525 crore (provisional) has been collected as net direct taxes upto 16.03.2017. Thus, the net direct tax collections in financial year 2016-17 are already more than those in the previous financial year.

(d) Cases are selected for scrutiny by Income Tax Department on the basis of various risk parameters every year. For the financial year 2017-18 also several risk parameters, including the compliance behaviour of taxpayers in the period following demonetisation, will be taken into account for identification of potential cases for scrutiny and other types of investigation.

Availability of banks and ATMs in North-Eastern States

2159. SHRI KAPIL SIBAL: Will the Minister of FINANCE be pleased to state:

(a) the details of Banks available in the districts of North-Eastern States along with category of Banks, State-wise;

(b) the details of ATMs at Urban/Rural/District level along with the data regarding the ATM serving to percentage of population;

(c) the details of schedule fillings of these ATMs;

(d) the details regarding industrial units closed in these States post demonetisation along with the number of employees affected; and

(e) the plans of Government for the people of North-Eastern States rendering help post demonetisation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) The number of bank branches of Scheduled Commercial Banks (SCBs) functioning in North-Eastern States is given in Statement-I (*See below*).

The number of ATMs of SCBs including White Label ATMs (WLAs) in North Eastern States is given in Statement-II (*See below*).

Replenishment of cash in ATMs is done on almost daily basis, as per requirement and cash availability.

(d) As per Ministry of Development of North Eastern Region, there is no information on closure of industrial units in these States post demonetisation.

(e) As on 8.3.2017, the number of PMJDY accounts in these North Eastern states is 1.40 crore out of which 1.02 Crore (72%) are in rural areas. RuPay cards have been issued to 1.10 crore (78%) of PMJDY account holders.

To facilitate payment of wages to workers, a number of camps were organized by Ministry of Labour and Employment with emphasise on opening bank accounts of workers in unorganized sector. The number of such camps and number of accounts opened as on 7.3.2017 are given in Statement-III.

Statement-I

Number of functioning branches of Scheduled Commercial Banks as on 30.9.2016

States	Rural	Semi-Urban	Urban	Metropolitan	Total
Arunachal Pradesh	70	79	0	0	149
Assam	1045	631	552	0	2228
Manipur	67	37	56	0	160
Meghalaya	167	73	97	0	337
Mizoram	65	48	64	0	177
Nagaland	50	67	39	0	156
Tripura	195	140	98	0	433
Sikkim	67	15	48	0	130

Source: RBI

Statement-II

Number of ATMs of Scheduled Commercial Banks including White Label ATMs as on 31.12.2016

States	Number of ATMs
Arunachal Pradesh	230

States	Number of ATMs
Assam	3691
Manipur	316
Meghalaya	393
Mizoram	157
Nagaland	307
Tripura	470
Sikkim	191

Source: RBI

Statement-III

Status of opening of Accounts as on 07.03.2017

States	No. of camps organised	No. of Accounts opened
Arunachal Pradesh	118	6776
Assam	2794	164053
Manipur	213	4910
Meghalaya	104	2592
Mizoram	22	943
Nagaland	38	978
Tripura	100	4745
Sikkim	52	655

Source: Ministry of Labour and Employment

Bailout package for sugar industries

2160. SHRIMATI RAJANI PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether Government has provided/proposes to provide a comprehensive relief/bailout package to the sugar industries in the country; and